

enacted Maternity Benefits Law and in what years?

(b) What is the qualifying period, maximum period of benefit—post-natal and ante-natal—and the rate of benefit in the various States and in mines?

The Minister of Labour (Shri V. V. Giri): (a) and (b). A statement giving the required information is laid on the Table. [See Appendix VII, annexure No. 18]

THE EMPLOYMENT OF CHILDREN ACT, 1938

601. Shri P. L. Barupal: Will the Minister of Labour be pleased to state in which of the Part 'B' and 'C' States, the Employment of Children Act of 1938 has been made applicable?

The Minister of Labour (Shri V. V. Giri): The Employment of Children Act, 1938, has been made applicable to all the Part 'B' and 'C' States except the State of Jammu and Kashmir.

VOCATIONAL TRAINING OF CHILDREN AND YOUNG PERSONS

602. Shri P. L. Barupal: Will the Minister of Labour be pleased to state what facilities have been made available by the Union Government to the various State Governments and private industrial houses for vocational training of children and young persons?

The Minister of Labour (Shri V. V. Giri): No facilities have been made available by the Government of India.

R. M. S. PLAYGROUND (SERAMPORE)

603. Shri Tushar Chatterjee: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a dispute is going on between the Eastern Railways and the Serampore Municipality over the question of exchange of the R.M.S. playground at Serampore; and

(b) if so, what steps Government have taken to settle the dispute?

The Deputy Minister of Railways and Transport (Shri Alagasan): (a) The reply is in the affirmative.

(b) The Government have decided that they would have no objection to the R.M.S. ground at Serampore being relinquished to the Municipality on the condition that a suitable plot of equivalent area is acquired by the Municipality at its own cost and handed over

to the Railway. The plot so selected should, however, be approved by the Railway Administration.

BRITISH SHIPPING COMPANIES

604. Shri H. N. Mukherjee: Will the Minister of Transport be pleased to state:

(a) the number of Indian seamen employed by British shipping companies operating from Indian ports in 1951-52.

(b) the number of Indians in the cadre of officers in British ships; and

(c) the difference, if any, in emoluments paid to Indian and British seamen in comparable categories by British shipping companies?

The Deputy Minister of Railways and Transport (Shri Alagasan): (a) The number of Indian seamen engaged on Indian articles during the year 1951-52 on British ships from the ports of Bombay and Calcutta is as follows:—

Indians

Bombay	8502
Calcutta	7708

(b) The number of Indian Officers employed on the ships of the three British companies which alone employ such Officers, namely, the British India Steam Navigation, the Asiatic Steam Navigation and the Mogul Line is 61 as shown below:—

Navigation Officers

38 (including 19 apprentices).

Engineer Officers

23 (including 4 uncertificated Junior Engineers).

Similar statistics regarding Indians employed as Purser's, Doctors, Electricians, Wireless Operators, etc. are not available.

(c) A statement showing the difference in the emoluments paid to Indian and British seamen in comparable categories employed on British ships is placed on the Table. [See Appendix VII, annexure No. 19].

चीनी मिलें

१०५. की टायकी बर्ला : क्या बाबू
तबह कृषि मंत्री यह बतलाने की हुना करेंगे :

(क) राज्यवार कितनी चीनी मिलें
१९५२-५३ की लीख में चलेंगी और १९५१-

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५२ में कितनी जालू थी;

(ख) क्या उत्तर प्रदेश के पूर्वी जिलों में कुछ चीनी मिलों के मुकदमोंबाजी के कारण बन्द रहने की भाशा है; तथा

(ग) क्या कठकुइयाँ स्थित जगदीश चीनी मिल इस वर्ष बन्द रहेगी अथवा इसे चलानेकी कोई समुचित व्यवस्था होसकी है ?

The Minister of Food and Agriculture (Shri Kidwai): (a) A statement showing the information is laid on the Table of the House. [See Appendix VII. annexure No. 20.]

(b) The matter is under enquiry.

(c) No. Government of India have appointed an authorised Controller for running the Jagdish Sugar mills during 1952-53 season.

MEDICAL STORE DEPOTS

606. Dr. Amin: Will the Minister of Health be pleased to state:

(a) the total amount spent on the purchase of medicines at Medical Store Depots at Madras, Bombay, Calcutta and Karnal in the years 1949, 1950, 1951 and 1952 (upto 30th September, 1952);

(b) the amount spent on the purchase of indigenously manufactured medicines and foreign manufactured medicines separately;

(c) the amount spent in different countries; and the names of such countries; and

(d) whether the equivalents of foreign manufactures which were ordered by Medical Stores Depots are manufactured by Indian manufacturers?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) to (c): A statement giving the required information is laid on the Table of the House. [See Appendix VII. annexure No. 21]

(d) No; except in very rare cases where the price of the imported product happens to be appreciably lower than that of the indigenous product.

LEPROSY RESEARCH INSTITUTE

607. Dr. Amin: Will the Minister of Health be pleased to state:

(a) whether Government have taken any decision regarding the establish-

ment of a Leprosy Research Institute; and

(b) if the answer to part (a) above be in the affirmative, what would be the initial cost and running expenses of such an Institute?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The question of the location of the Central Leprosy Teaching and Research Institute at Chingleput (Madras State) is still under consideration of Government and a final decision is expected to be reached shortly.

(b) The initial cost of the Central Leprosy Institute for construction of buildings and equipment is estimated to be about Rs. 10 lakhs, while the annual recurring expenditure of the Institute would be about Rs. 3 lakhs, in addition to the cost of maintenance of the two existing Institutions in Madras, viz. the Lady Willing Leprosy Sanatorium at Chingleput and the Silver Jubilee Children's Clinic at Saidapet, which will be part of the Central Leprosy Institute according to the scheme under consideration.

HEALTH EDUCATION

608. Dr. Amin: Will the Minister of Health be pleased to state:

(a) the number of persons who saw the films on Health Education shown by the Mobile Cinema units organised by the Central Government;

(b) the names of the parts of the country where such films were shown; and

(c) the expenses incurred on this propaganda so far?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) It is estimated that about 12,00,000 persons have seen films on Health Education shown by the Mobile Cinema Units belonging to the Ministry of Health.

(b) Health Education Films were shown in:—

(i) Delhi, New Delhi and practically all the villages of the Delhi State;

(ii) Meerut, Bilsapur, Tilpatta, Dadri, and Gaziabad in Uttar Pradesh;

(iii) Panipat, Karnal, Bahai, Nllo-kheri, Thanesar, Kurukshetra, Jyotisar, Pehowa, Hissar and Faridabad in the Punjab;

(iv) Rajpura in PEPSU, and

(v) Ganganagar in Rajasthan